

**DIVISION BENCH**

**O-131**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1626(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> March, 2021, 10:30 A.M**

Name of the Company		TRANS LOG - SHIP PVT LTD Vs. SIMPLEX INFRASTRUCTURES LTD	
Under Section		IBC Under Sec 9	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference/physically:**

- |    |                                 |                                |
|----|---------------------------------|--------------------------------|
| 1. | Ms. Debaleena Ganguly, Advocate | ] For the Operational Creditor |
| 2. | Mr. Kumarjit Das, Advocate      | ]                              |

**ORDER**

1. Ld. Counsel for the Operational Creditor present. No representation on the side of the Corporate Debtor.
2. Both sides are directed to complete pleadings, by exchanging reply affidavit within two weeks and rejoinder affidavit within two weeks thereafter.
3. List this matter on 04/05/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.